

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.154/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th October 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala. -Versus- Bengal Brahmaputra Conclave Pvt. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNANKO BANERJEE, Sr Adv.
 2. SWAPNA CHOUBEY, Adv.
 3. TANVEE, PCS
- } Respondents.

Tanvee
17/10/17

1. CS. SADJAY KUMAR GUPTA
(Pcs)
 2. CS. ROHIT KUMAR KESHARI
(Pcs)
- } PETITIONER.

Rohit Keshari
17/10/17

ORDER

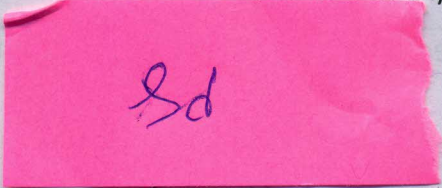
Ld. Counsel for the petitioners and the respondents are present.

Heard the part arguments of the Pr. CS of the petitioner. It appears from the record copies of the reply filed by the respondents on 05/12/2017

have different page numbers than the page numbers stated in the copy supplied to the respondents.

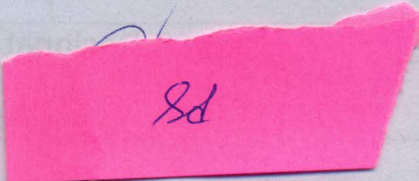
Ld. Pr. CS made a request that he will apply for certified copy of the same and office may be directed to issue the same on priority basis. Prayer is allowed. Office is directed to issue the reply submitted by the respondents on 05/12/2017 on priority basis.

The case is adjourned to 14/11/2017.



sd

(Jinan K.R.)
Member (J)



sd

(Vijai Pratap Singh)
Member (J)